

**Central Administrative Tribunal
Principal Bench**

**CP No.324/2017
In
OA No.4153/2016**

New Delhi, this the 27th day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. B.B. Tyagi (Ex. Scientist),
Aged about 66 years,
S/o Late Shri Onkar Nath Tyagi,
R/o 7/29, Sector 5, Rajendra Nagar,
Group 'A' Shahibabad, Ghaziabad.

...Applicant

(By advocate : Shri B.N.P. Pathak)

Versus

Dr. Randeep Guleria,
Director,
AIIMS, Ansari Nagar,
New Delhi-110029.

...Respondent

(By Advocate : Shri A.K. Singh for Shri R.K. Gupta)

ORDER (ORAL)

Mr. Justice Permod Kohli, Chairman :

Learned counsel for applicant submits that the order of this Tribunal stands complied with. The contempt is rendered infructuous. Proceedings dropped.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

'rk'